Annexure-5 Name of the corporate debtor: Hindupur Bio-Energy Private Limited Date of commencement of liquidation: 10th November 2020 List of stakeholders as on: 25TH NOVEMBER 2021

| List of operational creditors (Government Dues) | | | | | | | | | | | | | | | |
|---|-----|-----------|------------|---------------------------|----------------|---------------------------|-----------------|-------------------|----------------|------------------|-------------------|---------------|-----------------|-----------------------|-----------------|
| - [| il. | | Details of | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of claim | Amount of claim under | Remarks, if any |
| | io. | Claimant | | | | | | | | | mutual dues, that | rejected | verification | | |
| | | | | | | | | | | | may be set off | | | | |
| | De | epartment | Government | Date of receipt | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Whether lien / | % share in total | 1 | | | | |
| Г | | | | | | | | | | | | | | | |
| Г | | | | | NIL | | | | | | | | | | |
| Г | | | | | | | | | | | | | | | |
| Г | Т | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |